OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In super-session of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of Judicial Officers whose names are mentioned in Column No.1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect:-

s. N.	Name of Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Sachin Sood, DJ-01	Sh. Sandeep Kr. Sharma, DJ-02	Ms. Ruchika Singla PO-MACT-01
2	Sh. Sandeep Kr. Sharma, DJ-02	Ms.Neha Paliwal Sharma DJ-03	Sh. Pankaj Sharma, PO-MACT-02
3	Ms. Neha Paliwal Sharma DJ-03	Sh. Neeraj Sharma, DJ-04	Sh. Abhishek Srivastava,DJ-05
4	Sh. Neeraj Sharma, DJ-04	Sh. Abhishek Srivastava, DJ-05	Ms. Shivali Sharma, DJ-06
5	Sh. Abhishek Srivastava, DJ-05	Ms. Shivali Sharma, DJ-06	Sh. Naresh Kr. Laka, DJ-07
6	Ms. Shivali Sharma, DJ-06	Sh. Naresh Kumar Laka, DJ-07	Sh. Rakesh Kr. Sharma, DJ-08
7	Sh. Naresh Kumar Laka, DJ-07	Sh. Rakesh Kr. Sharma, DJ-08	Sh. Vinay Singhal, DJ-09
8	Sh. Rakesh Kr. Sharma, DJ-08	Sh. Vinay Singhal, DJ-09	Sh. Jiten Mehra, DJ-10
9	Sh. Vinay Singhal, DJ-09	Sh. Jiten Mehra, DJ-10	Sh. Sumeet Anana, DJ-11
10	Sh. Jiten Mehra, DJ-10	Sh. Sumeet Anana, DJ-11	Ms. Shagun Sharma, DJ-12
11	Sh. Sumeet Anana, DJ-11	Ms. Shagun Sharma, DJ-12	Sh. Satish Kumar, DJ-13
12	Ms. Shagun Sharma, DJ-12	Sh. Satish Kumar, DJ-13	Sh. Chander Mohan, DJ-14
13	Sh. Satish Kumar, DJ-13	Sh. Chander Mohan, DJ-14	Sh. Anil Antil, DJ-15
14	Sh. Chander Mohan, DJ-14	Sh. Anil Antil, DJ-15	Sh. Pankaj Arora, DJ-16
15	Sh. Anil Antil, DJ-15	Sh. Pankaj Arora, DJ-16	Sh. Sachin Sood, DJ-01
16	Sh. Pankaj Arora, DJ-16	Sh. Sachin Sood, DJ-01	Sh. Sandeep Kr. Sharma, DJ-02
17	Ms. Ruchika Singla PO-MACT-01	Sh. Pankaj Sharma, PO-MACT-02	Ms.Neha Paliwal Sharma, DJ-03
18	Sh. Pankaj Sharma, PO-MACT-02	Ms. Ruchika Singla PO-MACT-01	Sh. Neeraj Sharma, DJ-04

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Sub:- Link District Judges/PO-MACT (Central).

Copy forwarded for information & necessary action to:-

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Officers concerned.
- 3. The Branch In-Charge, Admn. Branch (I,II,III), Filing Branch (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
- 4. The P.S./Reader to the undersigned.
- 5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
- 6. The In-Charge, lock-up, Tis Hazari Courts, Delhi.
- 7. The Website Committee, Tis Hazari Court, Delhi.
- 8. The R&I, Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)

Delhi